

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

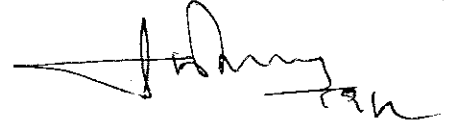
Dated: 19/02/2016

ORDER NO. 22 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 19 of 2016 for CESTAT, Hyderabad to the extent indicated below:-

From 22.2.2016 to 26.2.2016 Hon'ble Ms. Sulekha Beevi C.S., Member (Judicial) will hear Single Member cases, as notified.

By Order



(A.Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt. Registrar /Bar Association/CDR/SDRs
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Dy. Registrar